

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 88/16	TP 250/17	Await ROC Report	560(6)	Anchor Lines Pvt. Ltd., Vs ROC & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) Pradeep Kumar H.L. Respondent No. 2 *Pradeep*  
9535555558 RHB

2) Prema Hatti Rec *Prema Hatti* *Rec* *Prema*

**O R D E R**

Counsel for Petitioner is absent. Counsel for R2 is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Await report from ROC-Karnataka, Bangalore. List it on 16/01/2018.

*Member (T)*

*Member (J)*